Annexure – 7

Name of the corporate debtor: Ado Additives MFG Private Limited Date of commencement of CIRP:5th June 2024 List of creditors as on: 11th January 2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amo unt	Amount of any mutual	Amount of claim	Amount of claim not ad-	Remarks, if any
	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if Applic able	ngent claim	dues, that may be set- off	under verificatio n	mitted	
	Deputy Commissioner of Income Tax, Central Circle 1(3), Kolkata	Central Governme nt	03.07.2024	31,47,220.00		Statutory Dues	NO	NA	Nil	Nil	Nil	Nil	
	Commissioner of Commercial Taxes, Government of West Bengal, Postabazar & Burtolla Charge	Governme nt of West Bengal	05.07.2024	11,39,635.00	11,39,635.00	Statutory Dues	NO	NA	Nil	Nil	Nil	Nil	
3	CGST & CX, Shyambazar Division Kolkata-North Commissionerate	Central GST	30.08.2024	1,80,43,759.00	34,82,201.00	Statutory Dues	NO	NA	Nil	Nil	Nil	1,45,61,558.00	
	Regional Provident Fund Commissioner- II, Employees' Provident Fund Organisation	Ministry of Labour & Employm ent, Govt. of India	28.06.2024	1,94,520.00	1,94,520.00	Statutory Dues	NO	NA	Nil	Nil	Nil	Nil	
1				2,25,25,134.00	79,63,576.00							1,45,61,558.00	

